

DIVISION BENCH
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/37(KB)2024
IN
C.A.(CAA)/211(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH MAY 2024

IN THE MATTER OF	GOODLIFE SALES PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (L) OF SECTION 230

Appearances via video conference/physically

Mr. Sandip Kr. Kejriwal, CS.] For the Petitioner

ORDER

1. Ld. Authorized representative for the Petitioner present.
2. Heard at length. **Reserved for Orders.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)